

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 233

TO BE ANSWERED ON WEDNESDAY, 12th DECEMBER, 2018

EXPENDITURE IN ELECTION

†233. SHRIMATI RANJANBEN BHATT:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to put the burden of expenditure incurred in elections on the candidate contesting from two seats in State Assembly and Parliamentary elections in case he/she resigns from one seat;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has taken any action in this regard so far and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (c): No, Madam. No such proposal is under consideration of the Government at present.
